

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.162 of 2021

IN THE MATTER OF:

Monoranjan Roy

...Appellant

Versus

Bengal Polypet & Ors.

...Respondents

For Appellant:

**Shri Bishwajit Bhattacharyya, Sr. Advocate with
Shri Sumant De and Shri Abhijit Bhattacharyya,
Advocates**

For Respondents:

**Ms. Nandini Sen, Advocate (R-2)
Binay Kr. Singhani, Advocate
Shri Vikrant N. Goya, Advocate (R-5)
Shri Kanishk Khetan and Shri Naresh Kr.
Agarwal, Advocates (R-7)**

O R D E R
(Virtual Mode)

13.04.2021 This matter may not be listed before a Bench in which
Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) is a Member.

List this matter on 23rd April, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md